GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:968
ANSWERED ON:01.03.2000
SETTING UP OF NUCLEAR POWER PLANTS
BHUMA NAGI REDDY;KINJARAPU YERRANNAIDU

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government propose to set up Nuclear Power Plants during the Ninth Five Year Plan period;
- (b) if so, the details thereof;
- (c) whether any proposal to set up a Nuclear Power Plant in Bihar has been pending with the Government since long;
- (d) if so, the reasons therefor; and
- (e) the time by which the clearance is likely to be accorded?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY

(SMT. VASUNDHRA RAJE):

- (a) Yes, Sir.
- (b) Apart from starting commercial operation of the 220 MWe Kaiga Atomic Power Project Unit-2 which has beensynchronised to the Southern grid on 2.12.99 and 220 MWe Rajasthan Atomic Power Project Unit-3 which hasachieved criticality on 24.12.99, and completing and commissioning the ongoing projects of a total capacity of 440 MWe comprising of the Kaiga Atomic Power Project Unit-1 and the Rajasthan Atomic Power Project Unit-4, proposals for nuclear power development in the Ninth FiveYear Plan include commencement of work on two unit 3&4) of the Tarapur Atomic Power project (TAPP) (2x500 MWe), Kaiga Units-3&4 (2x220 MWe), besides the commissioning of the Detailed Project Report (DPR) for the 2x1000 MWe Nuclear Power Station at Kudankulam in Tamil Nadu with Russian assistance and the commencement of preliminary work on the Prototype Fast Breeder Reactor (PFBR) 1X500 MWe) towards the end of the Ninth Plan.
- (c), (d) & (e) In the Ninth Five Year Plan, there is no proposal to commence work on nuclear power project in Bihar.